

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2932  
ANSWERED ON:11.12.2012  
FUNDS TO TRACE KIDNAPPED CHILDREN  
Ju Dev Shri Dilip Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the State Governments had sought any assistance with regard to tracing kidnapped children from the Union Government; and

(b) if so, the details thereof and the reaction of the Union Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a)&(b): The Ministry of Home Affairs is not aware of any such request by the State Governments regarding assistance with regard to tracing kidnapped children from the Union Government.

The Ministry of Home Affairs have issued a detailed advisory on missing children-measures including those needed to prevent trafficking and steps to be taken for tracing the children on 31st January, 2012. It also includes computerization of records, involvement of NGOs and other organizations, community awareness programmes etc.

The Ministry of Home Affairs has also circulated a comprehensive pro-forma to States/UTs on missing children for better matching of missing and found children.

ZIPNet (Zonal Integrated Police Network), a project is approved by the Ministry of Home Affairs was introduced in the year 2004. It contains modules like missing Children, Children found, un-identified dead bodies for use in public/police domain.

The Ministry of Women and Child Development, in consultation with Ministry of Home Affairs, is also developing a National Portal for tracking of 'missing' and 'found' children.